GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1439 TO BE ANSWERED ON 26th JULY. 2022

REGISTRATION OF PM-KISAN BENEFICIARIES

1439. SHRI SHRINIWAS PATIL:

Will the Minister of Agriculture and Farmers Welfare कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the process of registration of new beneficiaries under Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) Yojana is underway and if so, the details thereof, State-wise:
- (b) whether the farmers in Maharashtra are not getting PM-KISAN Yojana benefits due to wrong data entry and if so, the details thereof, district-wise; and
- (c) the measures proposed to be taken by the Government to address incidents of farmers not getting PM-KISAN Yojana benefits after the conversion of rural areas to urban?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) Yojana, one of the largest Central Sector Scheme allows continuous registration of new beneficiaries. The State-wise details of the eligible beneficiaries who have been benefitted after registration under the PM-KISAN Scheme is attached at Annexure.

States/UTs identify and verify the beneficiaries under the scheme. Benefits are transferred to the beneficiaries through Direct Benefit Transfer mode, on the basis of verified data received from the States/UTs on the PM-KISAN portal. Verification and validation of data is a continuous process in the Scheme. To help the States/UTs forautomated validation of the beneficiaries' data, PM-KISAN portal has been integrated with the portals of Unique Identification Authority of India (UIDAI) for Aadhaar authentication; with Public Finance Management System (PFMS) for validation of account and Government employees/pensioners data; with Income Tax Department for validation of income tax payee status; and with National Payment Corporation of India (NPCI) for Aadhaar based payments.

Further, Farmers can also edit their names in PM-KISAN database as per their Aadhaar card through the 'Farmers Corner' at PM-KISAN portal. The same facility is also available through CSC and the PM-KISAN mobile app.

(c): The benefits of the PM-KISAN Scheme are provided to farmer families having cultivable landholding, irrespective of Rural and Urban areas.

Annexure

State-wise details of the eligible beneficiaries who have been benefitted after registration under the PM-KISAN Scheme up to 12/07/2022.	
State/UT	Number of Farmers
ANDAMAN AND NICOBAR ISLANDS	16,089
ANDHRA PRADESH	54,15,511
ARUNACHAL PRADESH	96,725
ASSAM	14,34,330
BIHAR	83,03,800
CHANDIGARH	424
CHHATTISGARH	32,95,459
DELHI	15,528
GOA	10,031
GUJARAT	60,87,832
HARYANA	19,20,606
HIMACHAL PRADESH	9,59,417
JAMMU AND KASHMIR	11,76,041
JHARKHAND	26,91,728
KARNATAKA	52,68,052
KERALA	36,72,255
LADAKH	18,593
LAKSHADWEEP	1,856
MADHYA PRADESH	86,38,244
MAHARASHTRA	1,07,56,027
MANIPUR	5,01,064
MEGHALAYA	1,94,552
MIZORAM	1,78,179
NAGALAND	2,06,902
ODISHA	39,65,208
PUDUCHERRY	10,820
PUNJAB	17,18,765
RAJASTHAN	74,44,101
SIKKIM	10,533
TAMIL NADU	38,51,175
TELANGANA	37,86,205
THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	14,156
TRIPURA	2,40,481
UTTAR PRADESH	2,59,39,328
UTTARAKHAND	9,26,832
WEST BENGAL	49,02,281
TOTAL	11,36,69,130
